

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 10015 of 2013

(Arising out of OIO-SSP/28/SRT-I/2012 dated 21.09.2012 passed by Commissioner of Central Excise & Service Tax-Surat-I)

Rajiv Jayantilal Chauhan

.....Appellant

PROP. AISHWARYA ENTERPRISE
403, PRAGATI NAGAR APARTMENT, B-TOWER, NEAR PRAPTI APARTMENT, PIPLOD,
SURAT-GUJARAT

VERSUS

C.C.E. & S.T. Surat-I

.....Respondent

NEW BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR,
SURAT, GUJARAT-395001

APPEARANCE:

Shri. S. Suriyanarayanan, Advocate for the Appellant

Shri.Tara Prakash, Assistant Commissioner (Authorized Representative)for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 16.12.2022

DATE OF DECISION:16.12.2022

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 10007 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha